

STATEMENT SHOWING ACTION TAKEN BY
GOVERNMENT ON VARIOUS ASSURANCES,
PROMISES AND UNDERTAKINGS
GIVEN BY MINISTERS DURING VARIOUS
SESSIONS OF THIRD LOK SABHA.

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions of Third Lok Sabha:—

- (i) Supplementary Tenth Session, 1964.
Statement No. I.
- (ii) Supplementary Ninth Session, 1964.
Statement No. III.
- (iii) Supplementary Seventh Session, 1964.
Statement No. VIII
- (iv) Supplementary Sixth Session, 1963.
Statement No. XI.
- (v) Supplementary Fourth Session, 1963.
Statement No. XV
- (vi) Supplementary Third Session, 1962-63.
Statement No. XVI

[Placed in Library. See No. LT-3730/64 to LT-3735/64].

STATEMENT REGARDING BREAK-UP OF
COST STRUCTURE OF ESSENTIAL
COMMODITIES

The Minister of Planning (Shri B. R. Bhagat): I beg to lay on the Table a statement regarding break-up of cost structure of essential commodities.
[Placed in Library. See No. LT-3736/64].

MADHYA PRADESH COARSE GRAINS
(EXPORT CONTROL) ORDER, 1964

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): I beg to lay on the Table a copy of the Madhya Pradesh Coarse Grains (Export Control) Order, 1964, published in Notification No. G. S. R. 1811, dated the 18th December, 1964, under sub-section (6) of section 3 of the Essential Commodities Act, 1955
[Placed in Library. See No. LT-3737/64].

MEDICINAL AND TOILET PREPARATIONS
(EXCISE DUTIES) AMENDMENT
RULES, 1964 ETC.

Shri B. R. Bhagat: Sir, on behalf

of Shri Rameshwar Sahu, I beg to lay on the Table—

- (1) a copy of the Medicinal and Toilet Preparations (Excise Duties) Amendment Rules, 1964, published in Notification No. G.S.R. 1702 dated the 5th December, 1964, under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act, 1955. [Placed in Library. See No. LT-3738/64].
 - (2) a copy each of the following Notifications under section 159 of the Customs Act, 1962:
 - (i) G. S. R. 1743 dated the 7th December, 1964.
 - (ii) G.S.R. 1751 dated the 12th December, 1964.
 - (iii) G.S.R. 1752 dated the 12th December, 1964.
 - (iv) G.S.R. 1753 dated the 12th December, 1964.
 - (v) G.S.R. 1754 dated the 12th December, 1964.
 - (vi) G.S.R. 1755 dated the 12th December, 1964.
- [Placed in Library. See No. LT-3739/64].
- (3) a copy each of the following Notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944, making certain further amendments to the Customs and Excise Duties Export Drawback (General) Rules, 1960:
 - (i) G.S.R. 1756 dated the 12th December, 1964.
 - (ii) G.S.R. 1757 dated the 12th December, 1964.
 - (iii) G.S.R. 1758 dated the 12th December, 1964.
 - (iv) G.S.R. 1759 dated the 12th December, 1964.
 - (v) G.S.R. 1760 dated the 12th December, 1964.

(vi) G.S.R. 1761 dated the 12th December, 1964.

[Placed in Library. See No. LT-3740/64].

12.05 hrs.

STATEMENTS FOR INCLUSION IN THE SIXTEENTH REPORT OF THE ESTIMATES COMMITTEE.

Shri A. C. Guha (Barasat): I beg to lay on the Table the following statements showing replies to the recommendations of the Estimates Committee which were not furnished by Government in time for inclusion in the relevant report:

- (i) Statement showing the replies to the recommendation No. 7 of the Hundred and Tenth Report of the Estimates Committee (Second Lok Sabha) which was included in Chapter IV of the Sixteenth Report of the Estimates Committee (Third Lok Sabha).
- (ii) Statement showing the replies to the recommendation No. 78 of the Hundred and Twelfth Report of the Estimates Committee (Second Lok Sabha) which was included in Chapter IV of the Sixteenth Report of the Estimates Committee (Third Lok Sabha).

12.05½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

MINUTES OF ELEVENTH SITTING

Shri Khadilkar (Khed): I beg to lay on the Table the Minutes of the Eleventh Sitting of the Committee on Absence of Members from the Sittings of the House held during the current Session.

12.06 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the current Session and assented to by the

President since a report was last made to the House on the 21st December, 1964:—

- (1) The Appropriation (No. 6) Bill, 1964;
- (2) The Mineral Oils (Additional Duties of Excise and Customs) Amendment Bill, 1964;
- (3) The Kerala Appropriation Bill, 1964;
- (4) The Wealth-tax (Amendment) Bill, 1964.

12.06½ hrs.

LEAVE OF ABSENCE OF MEMBERS FROM SITTINGS OF HOUSE

Mr. Speaker: The Committee on Absence of Members from the Sittings of the House in their Eleventh Report have recommended that leave of absence be granted to the following Members for the periods indicated in the Report:—

- (1) Shri A. Jayaraman 7th September to 3rd October 1964 (Ninth Session).
- (2) Shri R.S. Pandey 16th November to 4th December, 1964 (Tenth Session).
- (3) Dr. Panjabrao S. Deshmukh. 16th November to 8th December, 1964 (Tenth Session).
- (4) Shri Ravi Narayan Reddi. 16th November to 24th December, 1964 (Tenth Session).
- (5) Shri Maheswar Naik. 16th November to 24th December, 1964 (Tenth Session).
- (6) Dr. L.M. Singhvi 16th November to 24th December, 1964 (Tenth Session).
- (7) Shri Bakar Ali Mirza. 27th November to 18th December, 1964 (Tenth Session).
- (8) Shri Ghyasuddin Ahmed. 16th November to 24th December, 1964 (Tenth Session).
- (9) Shri Vijavasinhrao Ramrao Daffe. 9th December to 24th December, 1964 (Tenth Session).
- (10) Shri Priya Gupta 16th November to 22nd December, 1964 (Tenth Session).
- (11) Shri Dasaratha Deb. 16th November to 7th December, 1964 (Tenth Session).